

12.00 Noon

ANNOUNCEMENT BY CHAIRMAN

श्री रमा शंकर कौशिक : महोदय, मेरा एक विशेषाधिकार हनन का सवाल है?
...(व्यवधान)...

श्री सभापति : वह मेरे पास आ गया है, लेकिन अभी मत उठाइए । मैं अभी उसे अलाउ नहीं करूंगा । मुझे उसे एक बार देखने दें ।

श्री रमा शंकर कौशिक : महोदय, सदन में आप ही के सम्मेलन उत्तर प्रदेश के संबन्ध में जो चर्चा हुई थी, उस पर मायावती जी ने जो कुछ फरमाया है, उससे सदन की अवमानना हुई है।...(व्यवधान)...

श्री जनेश्वर मिश्र : उन्होंने कहा है कि यह पूरी संसद मनुवादी हो गयी है ।
...(व्यवधान)... कम-से-कम मैं मनुवादी नहीं हूँ ।

श्री सभापति : ठीक है, आपने अपना स्पष्टीकरण दे दिया । ठीक है ।

श्री जनेश्वर मिश्र : मैं जानता हूँ कि इससे एक जाति-विशेष और वर्ग विशेष के दिमाग में संसदीय प्रथा और संसद के प्रति नफरत पैदा होती है। इसलिए मैं आपसे निवेदन करूंगा।

श्री सभापति : मैं देख लूंगा। ...(व्यवधान)... जो आपने दिया है, मैं देख रहा हूँ।...(व्यवधान)...

श्री रमा शंकर कौशिक : सर, विशेषाधिकार हनन का मामला है, आप सपोर्ट तो करेंगे?

श्री सभापति : नहीं, सपोर्ट तो मैं तब करूंगा, जब विशेषाधिकार का मामला बनता हो। Let me study.

MR. CHAIRMAN: As the Members are aware, Shri Murasoli Maran, Union Minister, is not keeping well for quite some time and at present is undergoing treatment at the Methodist Hospital, Houston, USA. The House wishes him speedy and early recovery.

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): Sir, on behalf of our leader Dr. Kalaignar Karunanidhi and his family and on behalf of the Members of Parliament of both the Houses, I would like to profoundly thank the Chair, as well as, the Members of Parliament for having showered kind sentiments on Shri Murasoli Maran, the hon. Minister.

MR. CHAIRMAN : Thank you.

PAPERS LAID ON THE TABLE

Report and Accounts (2001-2002) of the Indian Petrochemicals Corporation Limited, Vadodara and related papers

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI SUKH DEV SINGH DHINDSA) : Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

(a) Thirty-third Annual Report and Accounts of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 2001-2002, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Corporation.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. {Placed in Library. See No. L.T.-7167/03}

I. **Notification of the Ministry of Railways.**

II. **Report and Accounts (2001-2002) of the Indian Railway Catering and Tourism Corporation Limited, New Delhi and related papers.**